

Plant and Offices at various other places was signed on 17.2.1986. The agreement covers 6772 workmen and non-executives. It provides for a minimum fitment benefit of Rs. 105/- plus an amount equal to two increments of the revised wage scale in each case amounting to net increase in emoluments ranging from Rs. 127/- to Rs. 226/- per month. It raises transport subsidy from Rs. 20/- per month to Rs. 1.45/- per day of actual attendance; night shift allowance to plant workers at Kobra from Re. 1/ to Rs. 2/ per night shift; washing allowance where admissible from Rs. 9/- Rs. 10/- and Rs. 15/- per month to Rs. 15/-, Rs. 17/-, and Rs. 25/- per month. It allows Leave Travel Concession benefit to be encashed @75% of rail fare by entitled class not exceeding First Class for a maximum distance of 1500 KMs each way and for a maximum of four adult tickets; reimbursement of local travelling expenses ranging from Rs. 50/- to Rs. 100/- per month and raising of mines allowance from Rs. 37/- to Rs. 69/- and Rs. 46 to Rs. 86/- per month. Overall financial impact of the revision of wages and other fringe benefits as on the date of effect i.e. 1.4.85 was estimated to be 14.5% of the total existing wage Bill.

Consumer Price Index

3050. SHRI ANANDA PATHAK : Will the Minister of LABOUR be pleased to state the consumer price index number for the working class (with 1960 as the base year) in each large town or city, year-wise, from 1980 to 1985 and first nine months of 1986 ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : A statement indicating the All India Consumer Price Index Numbers for industrial workers (with base 1960=100) for 50 centres year-wise from 1980 to 1985, and for the first eight months of 1986 is laid on the Table of the House. The figures for the month September, 1986 will be collected and laid on the Table of the House. [Placed in Library See No. LT-3306/86].

Coconut as animal feed in A and B Islands

3051. SHRI SANAT KUMAR MANDAL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether coconuts are being used as feed for pigs in Nicobar in the Andaman Group of Islands at the rate of 4 to 6 a day, in the absence of any other feed ;

(b) the pig population in the Island ; and

(c) whether any steps have been taken to explore the provision of some alternative feed in the Nicobar Islands ; and if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c). Information has been sought from the Andamans and Nicobar Administration and will be placed on the Table of the House.

Amendment to the Standing Order for NBCC Workers

3052. SHRI CHINTAMANI JENA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the NBCC workers and Employees Associations had filed an application of amendment to the Standing Order as far back as May, 1985 ;

(b) if so, the action taken thereon ;

(c) if no action has been taken so far, the reasons for delay ; and

(d) when these amendments are likely to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes.

(b) to (d). The matter is pending with the Ministry of Labour/Regional Labour Commissioner (Central), Kanpur.

Award of BPT Work of NBCC

3053. SHRI CHINTAMANI JENA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have appointed a Committee consisting of Director General of CPWD and Director General of Shipping for 'going into the details of the award of BPT work of National Building Construc-